

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ 16.1.18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/ BB/ 17	-	For filing objections	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. SARANYA DEVI 944 931 8870	RESPONDENTS	R. Saranya devi
2.	Vidya Prayadassin 9092675978	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent reported that Corporate Debtor has not received copy of the petition and annexures thereon. Counsel for Petitioner is directed to furnish copy of the petition and annexures to the Counsel for Respondent so as to enable them to file objections. List it for further hearing on 30.01.2018.


Member (T)


Member (J)